

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 218**  
**TO BE ANSWERED ON DECEMBER 05, 2024**  
**HOUSES BUILT UNDER PMAY-U**

**NO. 218. SHRI SAKET GOKHALE:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the total number of eligible households in EWS, LIG, and MIG categories, including slum dwellers, that were identified by the Ministry during the launch of Pradhan Mantri Awas Yojana – Urban (PMAY-U);
- (b) the number of these eligible households that have been provided completed “pucca” houses under PMAY-U between the period July 2019 to December 2022, month-wise; and
- (c) the total number of eligible households under PMAY-U that are yet to receive “pucca” houses as of date?

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

- (a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) - 'Housing for All' Mission since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary-Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). PMAY-U is a demand driven scheme where States/Union Territories (UTs) have undertaken demand survey under PMAY-U for assessing actual demand of housing for eligible beneficiaries and assessed a requirement of 112.24 lakh houses in the year 2017. However, demand of housing being dynamic in nature, additional urban households who became eligible during implementation of the scheme, were also covered under PMAY-U.

There are no fixed targets in the scheme. Based on the validated demand survey and selection of beneficiaries and local conditions, the project proposals are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further sanctioning of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). MoHUA considers the release of Central Assistance based on the approval of projects by State/UT authorities for implementation of the project by them.

As on 29.01.2024, a total of 118.63 lakh houses have been sanctioned by the Ministry based on the project proposals submitted by States/UTs under PMAY-U, which includes 112.55 lakh beneficiaries from EWS/LIG including slum dwellers and 6.08 lakh from MIG categories. Out of total houses sanctioned, 114.01 lakh have been grounded and 80.02 lakh are completed/delivered to the beneficiaries.

During July 2019 to December 2022, 45.49 lakh houses have been sanctioned under PMAY-U. During the same period, 58.99 lakh houses have been grounded which includes houses that were sanctioned during preceding years, and 41.01 lakh houses are completed/delivered to the beneficiaries.

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